

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 115
(To be answered on the 2nd February 2017)**

ARRIVAL/DEPARTURE OF FLIGHTS

115. SHRI RAYAPATI SAMBASIVA RAO

Will the Minister of CIVIL AVIATION

तागर विमानन मंत्री

be pleased to state:-

- (a) whether there have been increase in the late arrival and departure of flights of various airlines in the country, if so, the details thereof for the last six months, airline-wise;
- (b) the efforts being made during the last three years to improve the arrival and departure of flights on time;
- (c) whether any new mechanism has been adopted to avoid delay of flights;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the measures undertaken during the last three years to improve the passenger amenities at airports across the country?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

तागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a): Generally scheduled domestic flights are operated as per approved schedule. At time flights are delayed due to technical, operational, weather, commercial and other miscellaneous reasons which are beyond the control of the airlines. On-Time Performance (OTP) of scheduled domestic airlines has been computed for four metro airports viz. Bangalore, Delhi, Hyderabad and Mumbai. Airline-wise OTP at four metro airports for the period July 2016 to December 2016 is as follows:

Airline	(In %)					
	July,16	August,16	Sept.16	Oct.16	Nov.16	Dec.16
Vistara	80.3	83.1	89.6	83.6	75.2	64.2
Spicejet	79.2	83.1	88.8	86.1	81.7	70.0
Indigo	76.2	83.8	87.7	81.2	72.4	61.6
Jet Airways	73.8	76.9	82.1	78.3	75.9	64.3
+JetLite						
Air India	71.1	76.5	76.2	71.8	67.7	59.0

Go Air 67.5 71.8 81.6 70.9 69.0 63.6

(b) to (d): In order to ensure compliance of the flight schedules, DGCA has issued the following circulars for strict compliance by all concerned.

(i) Aeronautical Information Circular 11/2009 on "Guidelines for Aircraft Operations during Low Visibility Conditions at IGI Airports.

(ii) Air Transport Circular-2 of 2013 on "Procedure to be followed to mitigate flight delays".

With a view to minimize the inconvenience to travelling passengers and to ensure safety of operation during Low Visibility Period all scheduled airlines were directed by DGCA to follow the following instructions:

- Close monitoring and planning of flights as per weather forecast with proper coordination with dedicated teams of IMD/DGCA/AAI/DIAL.
- In case of low visibility/fog forecast exists, flights not to be planned for Delhi during Zero visibility conditions and flight may be rescheduled from the point of origin.
- Only CAT-III aircraft to be scheduled during fog hours along with CAT-III trained flight crew i.e. P1 & P2 as per visibility condition/RVR.
- Non CAT-III complaint aircraft will have to be rescheduled between 1000 hours to 2000 hours.
- Prior information to be given to passengers regarding change of flights/schedule, if any.
- In case of flight delays the passengers to be taken care as per the provisions of the Civil Aviation Requirements.
- All other conditions contained AIC II of 2009 should be strictly adhered to.

(e): Following passengers centric regulations/circulars are issued by DGCA/Government for the interest of the passengers travelling by air as well as for the stakeholders:

Civil Aviation Requirement, Section 3- Air Transport, Series M,

1. Part-I, Revision 4, dated 12.7.2016: Carriage by Air of Persons with Disability and/or Persons with Reduced Mobility.
2. Part-IV, Revision 2, dated 15.7.2016: Facilities to be provided to passengers by airlines due to denied boarding, cancellation of flights and delays in flights.
3. Part-V, dated 18.11.2014: Facilitation in case of diversion.

Air Transport Circular

1. ATC 01 of 2014- Facilities/Courtesies to esteemed traveling public at airports.
